

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 538/92

Wednesday, this the 2nd March, 1994

SHRI N. DHARMADAN, MEMBER (J)
SHRI PV VENKATAKRISHNAN, MEMBER (A)

1. K.Kuruvila,
Operator Telecom, Central Excise,
Head Quarters, Kochi-18.
2. Narayana Kurup, Operator Telecom,
Custom House, Kochi-9.
3. Central Excise Telecom Staff Association
rep. by its Secretary Radhakrishnan,
Operator, Telecom, Central Excise,
Head Quarters, Kochi-18. .. Applicants

By Advocate Shri M.R.Rajendran Nair.

V/s

1. Union of India, rep. by
Secretary, Ministry of Finance,
New Delhi.
2. The Director of Preventive
Operations, Customs and Central
Excise, New Delhi.
3. The Collector, Central Excise,
Kochi-18. .. Respondents

By Advocate Shri K.S.Bahuleyan
for Advocate Shri T.P.M.Ibrahim Khan, ACGSC.

ORDER

N. DHARMADAN

Applicants 1 & 2 are working as Operator, Telecom, Central Excise Head Quarters, Kochi-18 and Customs House, Kochi-9 respectively. The third applicant is the Association represented by the Secretary. They are aggrieved by the restructuring of telecommunication set up in the Central Excise and Customs.

2. At the time when the case was taken up for final hearing, learned counsel appearing on both sides submitted that the application can be disposed of in the light of the decision of the CAT, Madras Bench, in OA 575/91 in which similar question was considered and disposed of with direction to re-examine the restructuring order in respect of Group-C telecommunication in Trichy Collectorate. In the light of the judgment referred to above, we are of the view that this application can be disposed of with similar directions.

3. Accordingly, we dispose of the application directing respondents to consider and dispose of the grievances of the applicants in the light of the directions in OA 575/91 notwithstanding the impugned orders, to the extent the same apply to Kerala.

4. The original application is disposed of as above.

There will be no order as to costs.


P. Venkatakrishnan

(P. VENKATAKRISHNAN)
MEMBER (A)


N. Dharmadan
23.94

(N. DHARMADAN)
MEMBER (J)

v/-